

being used by other countries if so, the details thereof;

(e) whether any other country had also grounded such aircraft for identical technical reasons; if so, the names of such countries; and

(f) the number of such aircraft proposed to be purchased in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b). Fourteen Airbus A-320 aircraft have remained on ground from 19.2.1990 onwards. four Airbus A320 aircraft, which were received during October, 1990 had remained so from the date of their arrival. Between 7th September and 10th October, some of the A320 aircraft were used for evacuation of our nationals from the Gulf region. From 28th October, 1990, Airbus A320 aircraft have been reinducted in the external sector of the Indian Airlines network and from 3rd December, 1990, they have been reinducted in the domestic sector as well. The reinduction in proceeding in a phased manner. Seven such aircraft are now in operation.

(c) Government did not appoint any Committee to go into the question of airworthiness of the Airbus A320 aircraft. However, the Ramdas Committee had been appointed to evaluate the state of preparedness of Indian Airlines for the safe operation of the Airbus A320 aircraft. The Committee submitted its interim report in March, 1990 and final report in June, 1990. Copies of the report have been placed in the library of the Parliament (Index No. 621.13252 R). Indian Airlines has taken adequate steps to implement the recommendations of the Ramdas Committee.

(d). According to the bulletin of Airbus Industry dated 9th November, 1990, 35 customers of the world had placed firm orders

for 657 of the A320 aircraft. The aircraft fitted with CFM or V2500 engine is presently being flown by a number of airlines of the world such as Air France, Air Inter, British Airways, Lufthansa, Air Canada, Ansett Airlines, North British Orient, Adria, Cyprus Airways and Royal Jordanian Airlines.

(e) No, Sir,

(f) Twelve.

Electrification of J. J. Colonies in Delhi

*180. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:

(a) whether the Delhi Administration has decided to electrify all dwelling units in J.J. Colonies in Delhi;

(b) if so, the number of such colonies and the number of dwelling units to be electrified this year; and

(c) the estimated cost thereof?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) No decision has been taken to provide electric connections to each dwelling unit in J.J. colonies in Delhi.

(b) and (c). Do not arise.

[*Translation*]

Shortage of LPG in Bihar

*181. SHRI ISHWAR CHAUDHARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether consumers in Bihar are facing difficulties because of shortage of LPG and resultant malpractices; and

(b) the steps proposed to be taken by the Government to restore normal supply of cooking gas and to eradicate blackmarketing and other malpractices?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). A temporary shortage in the supply of LPG refills was reported in certain locations of Bihar on account of constraints in the availability of bulk LPG, transportation problems, and sporadic law and order problems. Actions are being taken to augment availability of LPG, transportation problems, and sporadic law and order problems. Actions are being taken to augment availability of LPG, increase bottling, expedite movement and step up delivery of refills so as to restore normalcy. In order to prevent malpractices, including black marketing, regular and surprise inspections are carried out by the field staff of Oil companies. All complaints received against the LPG distributors are investigated and appropriate action taken in accordance with the Marketing Discipline Guidelines, and dealership agreement.

[English]

Shifting of Administrative Building of Jaipur Airport

1861. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the administrative building of the Jaipur Airport is situated at a wrong location without proper approach road;

(b) if so, whether Government have any plan to construct a better building on the main road; and

(c) the time by which the work on this plan is likely to commence?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.

(b) and (d). As a short term measure, the existing terminal building is being extended and modified to cope with the passenger traffic. For the long term, the State Government has been requested to acquire additional land on the northern side of the airfield for construction of new terminal complex.

Absorption of Vigilance Officers by Air India and Indian Airlines

1862. SHRI SHANTARAM POTDUKHE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any guidelines have been laid down or any norms followed in the matter of vigilance officers first posted to the Air-India and Indian Airlines on deputation and then their absorption in these organisations;

(b) whether such officers are entitled to all facilities and perks and concessions like free travel, transport, accommodation etc. during their deputation period:

(c) what is the tenure of the present Director of vigilance in the Air-India and whether allowances, perks and facilities enjoyed by his counterparts in the Indian Airlines are also being given to him;

(d) whether Government have permitted his permanent absorption in the Air-India; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Chief Vigilance Officers are appointed by the Government on deputation from the panel received from